Affidavit to be Furnished by the candidate alongwith Nomination Paper Before the Returning Officer For election to...... (name of the House) From . 152 . Bib us Constituency (Name of the Constituency) Shailrow Shidaught rivite of Kumas Mitzangood And years, resident of Mahunber Color (mention full Election, do hereby solemnly affirm and state on oath as under:-(strike out whichever is not applicable) (1) I am a candidate set up by Dbash joble name of the political party) am contesting as an Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

SI, No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown In Income Tax Return (in Rupees)
1,	Self Kuwar Shailmoss	AJ8PK9426P	2010-11	6,48,982:00
2.	Spouse- Soot Suman Kumasi	Brupk 65436	2010-11	281.854:00
3,	Dependent I			
4.	Dependent 2			
5.	Dependent 3			

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SI. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	MIC
(b)	Name of the court, Case No. and Date of order taking cognizance:	3
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s)	

4. Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	un,
(b)	Name of the Court(s). Case No. and Date(s) of order(s).	

(5) That I give height below the details of the assets (movable and in movable etc.) of myselimy spouse and all dependents:

A. Details of movable assets:

(Note

1. Assets in joint name indicating the extent of joint ownership will also have to be given

 In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/Institution and Branch are to be given

 Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect at listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse (Wift) Suman Kuman		Dependent-2	Dependent-3
i)	Cash in hand	84,952:00	26,996:00	2745.00	4652:00	1,295:00
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	An per Schroule-1	UCO BANK, Bhagelbus, Seving Ale NO. 4147 Balance = 12470 2	MIL	pı.L	NI L
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	DIL	20,000	uic	piL.	pi-C
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	As per Schroule - 2	An per Schraule - 2	uit	pit	MIL
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount,	4,18,354=0	o sail	prL	pit.	MIL
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Ao pez Schaule - 3	Let	MIC	LIIL	Litt
(vii	Jewelry, bullion and valuable thing (give details of weight and value)	An per Schoule - 4	schaule-5	An per Schaule - G	to per schower-6	MIL

(vi i) Any other assets such as value of Claims/interest	MIL	DIC	MIL	UIL	MIL
(ix, Gross Total value	36,36,066:00	11 01 951:00	69700,00	1.01.0000 i	1,295

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
i)	Agricultural Land Location(s) Survey number(s)				1	
	Area (Total measurement in acres)					
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property		V	nu .		
8	Cost of Land (in case of purchase)at the time of purchase		/			
	Any Investment on the land by way of development, construction etc.	/				
	Approximate Current market value	/				
ii)	Non-Agricultural Land Location(s) Survey number(s)					
	Area (Total measurement in sq. ft.)					
	Whether inherited property (Yes or NO)			,		
	Date of purchase in case of self acquired property			-		
	Cost of Land (in case of purchase) at the time of purchase			, In		
	Any Investment on the land by way of development, construction etc.			- 11		
	Approximate Current market value	/				
iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)	An per Schaule - 7	pit	tnu	шС	in L
	Built up Area (Total measurement in sq. ft.)		No.			

vi)	Total of Current Market Value of (i) to (v) above	52,50,000 - 00	25,00,000	w1 6-	MIL	HIL
v)	Others (such as interest in property)		483			
	Approximate Current market value					
	Any Investment on the land by way of development, construction etc.					
	Cost of property (in case of purchase) at the time of purchase					
	Date of purchase in case of self acquired property					
•	Whether inherited property (Yes or NO)					
	Built up Area (Total measurement in sq. ft.)					
1	Area (Total measurement in sq. ft.)					
v)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)	An per Schibule - 7	An per Schoolin-7	ui C	DIC	ML
	Approximate Current market value					
	Any Investment on the property by way of development, construction etc.					
	Cost of property (in case of purchase) at the time of purchase					
	Description of purchase in case of serifactorised property					4
	V wher inherited property (' en or NO)					

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:

(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	An per-	u1C	Fur	su-L	ui C
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of Joan	MIL	An pess Schraule - 9	LII.C	inc	MC

	Any other liability	LL	Lite	MIL	ti C	LuL
	Grand total of liabilities	937.081:00	10,00,000110	HIL	LIL	LIL
(ii)	Government Dues: Dues to departments dealing with government accommodation	ui L	LIIC	MIL	ыс	AIL
	Dues to departments dealing with supply of water	urt	LIIL	MIL	Ln C	MIC
	Dues to departments dealing with supply of electricity	tu L	KILL	LIIL	wit	Lite
	Dues to departments dealing with supply of telephones/mobiles	uic	LIIL	HIL	Ant	uiL
	Dues to departments dealing with government transport (including aircrafts and Inclicopters)	In C	pit.	ui C	ML	Litt
	Income Tax Dues	MIL	LIIC	MIL	LILL	MIL
	Wealth Tax Dues	MIL	MIL	MIL	2114	Asil
	Service Tax Dues	ML	MIL	MIC	MIL	LuL
	Municipal /Property Tax Dues	AIL	HIL	MIL	MIL	MIL
	Sales Tax Dues	AHL	Ant	uit	Link	AN
	Any other dues	MIL	MIL	NIL	*nL	ANC
	Grand total of all Govt. dues	MIC	NIL	LIL	KUL	Ant

(7) Details of profession or occupation:

a. Self. Delay from Dihas vidhon mondal, palm 1 Root mounted b. Spouse 18 walnuts rocome a anardos of BCPL.

(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt/Kum. Kumar SHAILENDRA
2.	Full postal address	Forabhumber Colonz, Tilkamanshi, Bhagalbus
	Number and Name of the constituency and state	152 Biblus Bibas
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	. Bhasti jante pastr
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	\$31L

	(0)	Total number of Pending ort (s) have taken cognizar	cases where the	e	uiL			
5.	PA	M of			Year for whice		1.10	Harring States
		Candidate AJRPH		2010	-11	60	8,982:00	
		Spouse: Brupk	6543G		2010			7 854:00
6.	(c)	Dependents Details	of Assets and	Liabili	ties in rupee	s		
		Description	Self	Spouse			ent-II	Dependent-III
١.		Moveable Asset (Total value)	36,36,066.0	11,01,98	69798			1,295:00
В.		Immovable Asset	\$2,50,000:00	25,00 ac	oran MIL	MIL		MIL
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	-			-		-
	(ii)	Approximate Current Market Price of Asset (Total Value)	88,86,066:00	36,0195	69,798	100 49,4	\$1:00	1,295.00
7		Liabilities						
		(i) Government dues (Total)	M L	MIL	In	MIL		uiL
		(ii) Loans from Bank, Financial Institutions and others (Total)		1900,00	con HIL	ADIL		Lit
8.	((ghest educational qualification per School / Universe) (Name of the School	- 10 niversity educat	tion with	h full form of	the certification which the	ate/ dipl	oma/ degree was completed

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from I further declare that:

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
(b) 1, my spouse, or my-dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified,at	., 201
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Note: 1 Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

- Affidavit smould be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
- 3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned
- 4. The affidavit should be either typed or written legibly and neatly.

Madhushree Colony Tilkamanjhi, Bhagalpur

Schedule - 1, Depostis in bank, financial Institution and Non-Banking Financial Companies

5. No.	Name of Bank (Self)	Account No.	Balance Amount (₹) (Upto 31st Dec, 2011)
1	State Bank of India	11016617196	346,726.45
2	Axis Bank Ltd, Bhagalpur	316010200002295	10.850.00
3	Axis Bank Ltd, Bhagalpur	316010200004596	16,836.37
4	Canara Bank, Bhagalpur	19853	8,825.00
5	Uco Bank, Bhagalpur	4452	2,194.00
6	State Bank of India , PPF A/c	11016800011	147,441.83
7	State Bank of India, Vidhan Shabha, Patna	30015880852	359,994.00
8	State Bank of India, Kharik Bazar	31463475581	26,256.00
9	Bihar Kshetriya Gramin Bank Whook Bazan	1375	21,705.00
0.50	1 7000 00 10 00 00 00 00 00 00 00 00 00 00		
			940,828.71

Madhushree Colony Tilkamanjhi, Bhagalpur

Schedule - 2, Other Financial institution , NSS, Postal Saving , LIC Policies, etc.

S. No.	Policy No.	- Inc.	D. O. C.	Premium (Yly)
		Self (Kum	ar Shailendra)	The state of the s
1	520531520	LIC	18/02/1997	10,000.00
2	521093125	LIC	28/02/2000	10,832.00
3	521265888	LIC	28/03/2001	11,162.00
4	520390408	LIC	28/03/1995	572.00
5	524218454	LIC	31/03/2008	10,000.00
6	525827141	LIC	13/04/2011	
7	44024487405	SBI Life	20/06/2011	17,902.00 98,000.00
	Sp	ounse(s) Name(s) (Smt. Suman Kumari)	
1	520595829	LIC	28/02/1997	1,803.00
2	521616402	LIC	28/06/2003	9,350.00
3	524218486	LIC	31/03/2008	15,000.00
4	525827177	LIC	13/04/2011	16,971.00

Madhushree Colony Tilkamanjhi, Bhagalpur

Schedule - 3, Motor Vechiles (details of make, etc)

5. No.	Name of Vehicle	Vechile No.	Year of Purchases	Purchases Value	Market Value
3 4	Bolaro SLX Bolaro DI Santro Maruti Swift Desire Chevrolet Tavera	BR 10F 6831 BR 9F 2946 BR 10C 6259 BR 01AS 0287 BR 01PC 1394	2007 - 08 2007 - 08 2004 - 05 2009 - 10 2011 - 12	520,518.00 467,402.00 358,101.00 625,469.00 915,714.00	275,000.00 200,000.00 125,000.00 450,000.00 850,000.00
				2,887,204.00	1,900,000.00

Schedule - 4, Jewellery (give details of weight and value)

Item	Description	Pr	ecious Metal			Precious Ston	es	Gross Wt.	Total Value
No:	PL A REAL PROPERTY OF THE PROP	Des.	Net Wt.	Value	Des	Net Wt.	Value	in Gms.	in Rs.
1	One Set gold enamelled buttones with chain	22 ct gold	9.500	25032.00			n = =	War war	25,032.00
2	Two gold enamelled chains	22 ct gold	36.520	96230.00					96,230.00
	Eight gold and gold enamelled Rings	22 ct gold	42.000	110670.00		0.000 10.000			110,670.00
Rs. T	wo Lac thirti one thousand nine hu	ndred thi	rty two only)	No T			III DI VI	231,932.00

Spounse(S) Name(S) Suman Kumari

W/o: Kumar Shailendra

Schedule - 5, Jewellery (give details of weight and value)

Item	Description	Pr	ecious Metal		F	recious Ston	es	Gröss Wt.	Total Value
No:		Des.	Net Wt.	Value	Des	Net Wt.	Value	in Gms.	in Rs
1	One gold tagan constg. With real pearls	22 ct gold	80.000	210800.00	R. Pearls	20.500	28,500,00	100.500	239,300.00
2	One gold jarao Tika (Borla) set with Imn and constg. With pearls	22 ct gold	16.000	42160.00	C. Pearls Immt. Lac	1.500 8.000 18.000	1,575 00 160 00	37.000	43,735.00
3	Ten Gold churies constg. With R. Pearls	22 ct gold	112.000	295120.00	R Pearls Lac	35.000 5.000	48,650.00	152.000	343,770.00
4	Eight gold enamelled churies with Lac	22 ct gold	91 000	239785.00	Lac	3.000		94.000	239,785.00
5	Two churies set with Diamonds				white metal Diamonds	32.200 14.000	14 490 00 147,000 00	35.000	161,490.00
6	Two Rings set with small Diamonds	22 ct gold	2 000	5270.00	white metal Diamonds	6 300 0 600	2.835.00 6.300.00	8.900	14,405.00
s. Te	n Lac fourtytwo thousand four hun	dred eigh	ty five only)						1,042,485.00

<u>Dependent - 1</u> Puja Priya S/o: Kumar Shailendra

Schedule - 6, Jewellery (give details of weight and value)

Item	Description	Pr	ecious Metal			Precious Stone	rs.	Gross Wt.	Total Value
No:		Des.	Net Wt.	Value	Des	Net Wt.	Value	in Gms.	in Rs.
1	Two gold enamelled chains	22 ct gold	19.330	50935.00				19.330	50,935.00
2	Two Rings set with Small Diamonds	22 ct gold	2.650	6983.00	white metal Diamonds	6.300 0.600	2,835.00 6,300.00	9.550	16,118.00
Rs. Si	xty seven thousand fifty three onl	У							67,053.00

<u>Dependent - 2</u> Bhavya Bharti S/o: Kumar Shailendra

Item	Description	Pr	Precious Metal Precious Stones Gross Wt.		Gross Wt.	Total Value			
No:		Des.	Net Wt.	Value	Des	Net Wt.	Value	in Gms.	in Rs.
1	One gold enamelled chains	22 ct gold	10.780	28405.30	in temple	-		10.780	28,405.30
2	One Rings set with Small Diamonds	22 ct gold	2.100	5533.50	white metal Diamonds	3.800 0.300	1,710.00 3,150.00	6.200	10,393.50
Rs. Ti	nirty eight thousand seven hundre	d ninety se	even only			Annual Carlot			38,798.80

Madhushree Colony Tilkamanjhi, Bhagalpur

Schedule - 7

Details of Land & Building, (Residential)

Address of Property	Khata No.	Khasra No.	Market 16 to 1		
			Masurement (Sq. ft.)	Purchases Prises	Market Price
Anandgarh Colony, Tilkamanjhi, Bhagalpur Madhushree, Tilkamanjhi, Bhagalpur	34 170	377 1552	880 900	235,650.00 235,500.00	1,250,000.00 2,000,000.00
iue (ks.)				471,150.00	3,250,000.00
		Madhushree, Tilkamanjhi, Bhagalpur 170	Madhushree, Tilkamanjhi, Bhagalpur 170 1552	Madhushree, Tilkamanjhi, Bhagalpur 170 1552 900	Madhushree, Tilkamanjhi, Bhagalpur 170 1552 900 235,650.00 lue (Rs.)

Details of Land & Building, (Commercial)

S. No.	Address of Property	Khata No.	Khasra No.	Masurement (Sq. ft.)	Purchases Prises	
				triasarement (54. (c.)	Purchases Prises	Market Price
1	Kavita Appartment, M. G. Road, Bhagalpur	69	1395	1498	877,550.00	2,000,000.00
Total V	alue (Rs.)					A ROS IDOLINAGOS
					877,550.00	2,000,000.00

Spounse(s) Name(s) (Smt. Suman Kumari)

Details of Land & Building, (Residential)

S. No. Address of Property	Khata No.	Khasra No.	Masurement (Sq. ft.)	Purchases Prises	Market Price
1 Mahatma Gandhi Road, Bhagalpur	69	1395	1550	2,233,195.00	2,500,000.00
				5,235,133,00	2,500,000.00
				2,233,195.00	2,500,000.00

Madhushree Colony Tilkamanjhi, Bhagalpur

Schedule - 8, Liabilities/ dues to public financial institutions and government

S. No.	Particulars	Nature of Loan	Amount (Rs.)
1	State Bank of India, Bhagalpur	Vechile Loan	207,081.00
2	Bihar Vidhan Mandal, Patna	Vechile Loan	730,000.00
			937,081.00

Spounse(s) Name(s)

Suman Kumari

W/o: Kumar Shailendra

Schedule - 9, Liabilities/ dues to public financial institutions, government & Others

5. No.	Particulars	Nature of Loans	Amount (Rs.)
1	Bhola Contractor Private Limited	Unsecured Loans	1,000,000.00
			1,000,000.00

Madhushree Colony Tilkamanjhi, Bhagalpur

Schedule - 10, (Details of Education Qualification)

Class	School/College	Board/University	Year of Passing	Division
Matriculation	D. M. High School, Shekhpura	B. S. E. B, Patna	1980	1st
Intermediate	S. K. R. College, Barbigha	Bhagalpur University	1982	2nd
B. Sc.	Shree Marwari College, Bhagalpur	Bhagalpur University	1985	2nd
Civil Enginiering	M. I. T, Muzaffarpur	Bihar University	1991	1st Class with distinction